

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 270
ANSWERED ON 22/03/2022

WAGES TO LABOURERS UNDER MGNREGS

*270. DR. DHAL SINGH BISEN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the wages paid to the labourers working under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years;
- (b) the number of months for which the said payment is due till date in Madhya Pradesh, district-wise;
- (c) whether wages are paid to the labourers working under MGNREGS category-wise in the order of the Scheduled Tribes, Scheduled Castes, Other Backward Classes and then to unreserved classes respectively and if so, the details thereof;
- (d) whether the Government has issued any guidelines in this regard and if so, the details thereof;
- (e) whether the said practice is not discriminatory; and
- (f) the number of labourers who have been paid wages in Madhya Pradesh, including Seoni and Balaghat districts of Balaghat Parliamentary Constituency till date along with the amount of wages paid to them, category-wise?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (f): A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (f) of Lok Sabha Starred Question No. 270 for 22.03.2022

(a): State/UT-wise details of fund release on wage component under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last three financial years 2018-19, 2019-20 and 2020-21 is given at **Annexure**.

(b): Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work on the ground. There is no pending liability for wage component under Mahatma Gandhi NREGS for State of Madhya Pradesh as on 17.03.2022.

(c): No, Sir.

(d): No guidelines have been issued as per the part (c) of question.

(e): Does not arise as per the reply of Part (d) of question.

(f): In the current financial year 2021-22 (as on 16.03.2022), an amount of Rs. 5,372.68 crore has been released for wage component and total of 28.91 crore persondays have been generated in the State of Madhya Pradesh under Mahatma Gandhi NREGS.

In the current financial year 2021-22 (as on 16.03.2022), the details of persondays generated and expenditure on wage in the districts of Seoni and Balaghat of Madhya Pradesh under Mahatma Gandhi NREGS are given below:

Districts of Madhya Pradesh	Seoni	Balaghat
Persondays generated (in lakh)	94.03	134.05
Expenditure on wage (Rs.in crore)	169.12	255.05

**Annexure referred in reply to part (a) of Lok Sabha Starred Question No. 270 dated
22.03.2022.**

State/UT-wise details of fund release on wage component under Mahatma Gandhi NREGS during the last three financial years 2018-19, 2019-20 and 2020-21 (Rs. In crore)

Sl. No.	States	2018-19	2019-20	2020-21
1	Andhra Pradesh	4429.91	4510.63	6273.13
2	Arunachal Pradesh	127.37	84.81	224.89
3	Assam	926.18	1222.02	2154.95
4	Bihar	2100.94	2305.56	4756.87
5	Chhattisgarh	2412.78	2033.52	3362.94
6	Gujarat	736.03	565.32	1066.02
7	Haryana	216.75	242.58	600.89
8	Himachal Pradesh	529.15	423.71	736.75
9	Jammu and Kashmir	521.11	691.02	810.49
10	Jharkhand	970.75	945.79	2399.42
11	Karnataka	1807.27	2690.96	4251.44
12	Kerala	2037.31	3173.83	3356.22
13	Madhya Pradesh	2997.72	3495.46	6419.71
14	Maharashtra	1455.58	1098.01	1351.62
15	Manipur	178.34	252.08	596.26
16	Meghalaya	568.27	602.69	974.97
17	Mizoram	345.49	469.54	501.75
18	Nagaland	150.16	414.50	263.61
19	Odisha	1569.93	1604.74	4219.20
20	Punjab	460.47	603.02	1021.25
21	Rajasthan	3787.24	5158.53	8097.76
22	Sikkim	69.41	56.56	80.75
23	Tamil Nadu	3746.82	4503.88	6958.79
24	Telangana	1832.59	1693.05	2634.34
25	Tripura	394.17	579.41	904.40
26	Uttar Pradesh	4093.08	4337.60	7817.58
27	Uttarakhand	414.40	306.85	713.17
28	West Bengal	5477.14	6215.73	9397.68
29	Andaman & Nicobar	4.34	3.09	5.81
30	Dadra & Nagar Haveli & Daman & Diu	0.00	0.00	0.00
31	Lakshadweep	0.22	0.90	0.50
32	Puducherry	13.91	13.55	24.44
33	Ladakh*	-	-	22.49
34	Goa	0.26	0.85	2.34
	Total	44,375.10	50,299.81	82,002.45

* Ladakh was part of UT of Jammu & Kashmir